

2. Pakistan's ISI is actively involved in providing moral and material support to various terrorist outfits operating in the border area. This includes provision of safe-havens, training, supply of arms and ammunition and assisting the terrorists to infiltrate into India. A large number of terrorist training camps have been set up in Pakistan.

3. The measures taken by the Government of India include fencing and flood-lighting of selected stretches of the Indo-Pak border, reducing the distance between BOPs, increasing the number of patrols/Nakas, erection of OP Towers, intensification of border patrolling, supply of various equipments for effective observation during day and night, gearing up of intelligence machinery, strengthening of BSF etc.

4. The Govt. have, on several occasions and at various levels, urged Pakistan to withdraw its support and encouragement to terrorism. Despite repeated assurances, Pakistan continues with its support to terrorist activities in India.

Lubricating Oils

*13. SHRI DATTATRAYA BANDARU :

SHRI BALRAJ PASSI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have decided to allow petroleum companies to fix the prices of lubricating oils on their own;

(b) if so, the time by which this decision is likely to be implemented;

(c) whether petroleum companies will also be authorised to decide about the commission to be paid to the dealers on their own; and

(d) the number of multinational companies entering in this field after the implementation of the policy of liberalisation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) Yes, Sir.

(b) Government's decision is effective from 1-11-93.

(c) Yes, Sir.

(d) Nine such companies have been given LOIs.

Sardar Sarovar Project

*14. SHRI N.J. RATHVA :

SHRI CHANDRESH PATEL :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of the progress made so far in regard to the participation of the States in Sardar Sarovar Project;

(b) whether the Union Government have received suggestions/proposals from the State Governments in this regard;

(c) if so, the details thereof;

(d) the present status of the project and the amount spent thereon so far; and

(e) the time by which the project is likely to be completed?

THE MINISTER OF WATER RESOURCES AND PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) :

(a) to (c) : A proposal has been mooted by the Government of Gujarat for the joint venture with the participation of the State Governments of Madhya Pradesh and Maharashtra for completing the work of the power component of the Sardar Sarovar Project. The proposal was discussed in the Sixth meeting of the Review Committee for Narmada Control Authority held on 23rd August, 1993 and it was decided that a Committee comprising Governor of Madhya Pradesh and Chief Ministers of Gujarat and Maharashtra would finalise the proposal and bring it before the Review Committee for Narmada Control Authority in its next meeting. The details of the proposal would be known only after the proposal is firmed up in consultation with the Union Ministry of Finance and agreements signed.

(d) The present status of the Project and the amount spent on the Sardar Sarovar Project is as under.

(A) *Physical progress as on 31-10-1993*

S. No.	Component	Excavation %	Concreting %	Drilling %
1	Main Dam	83.83	58.48	75.18
2	River Bed Power House Open Underground	90.74 90.34		
3	Canal Head Power House	Nearing completion	93.19	
4	Vadgam Saddle Dam	Do.	78.78	
5	Narmada Main Canal	Earthwork	Lining	Structural Concrete
	Phase-I (0 to 82 km)	75.31	51.84	68.62
	(82 to 144.5 km)	83.52	57.31	29.51
6	Branch Canals			
	Phase-I (0 to 144.5 km)	52.14	26.51	39.62*

*Progress for branch canals is upto 0-9-93

(B) *Financial progress as on 30-9-1993*

An expenditure of Rs. 2649.27 crores has been incurred on the Sardar Sarovar Project.

(e) The target dates for completion of the main components of the project are as under :

Unit I (Dam & Appertument Works) 1998

Unit II (Canal & Head Works) 2003-04

Unit III (Hydro Power) 1998-99
[English]

Hydrocarbon Potential

*15. SHRI BOLLA BULLI RAMAIAH :

SHRI S.B. SIDNAL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have finalised the first round survey to be taken by the private sector to upgrade information on the hydrocarbon potential of the unexplored sedimentary basins in the country ;

(b) if so, the total number of offshore and onshore blocks that are being offered

(c) the total area being offered ; and

(d) the number of Indian and foreign companies which have come forward to undertake the survey ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) :

(a) Yes, Sir.

(b) 35 blocks—21 offshore and 14 onshore—have been offered for carrying out speculative geophysical and other types of surveys by Indian and foreign private companies.

(c) The total area covered by the 35 blocks is 823870 Sq. Kms.

(d) Four Indian and five foreign companies have submitted their bids.

WHO Conference in New Delhi

*16. SHRI ARVIND TULSHIRAM KAMBLE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the conference of World Health Organisation Regional Committee